

| SL. No. | Date | Office Notes, reports, orders or proceedings or directions and Registrar's order with Signatures | COURT'S OR JUDGE'S ORDERS |
|---------|------|--|--|
| | | | <p data-bbox="678 383 970 409"><u>WPCRL No. 1974 of 2022</u></p> <p data-bbox="678 421 1225 461"><u>Shri Sanjaya Kumar Mishra, J.</u></p> <p data-bbox="678 477 1513 566">Mr. Navnish Negi, learned counsel for the petitioner.</p> <p data-bbox="678 577 1513 667">Mr. J.S. Virk, learned Deputy Advocate General for the State of Uttarakhand.</p> <p data-bbox="678 678 1513 768">Mr. Lalit Sharma, learned Standing Counsel for the C.B.I.</p> <p data-bbox="678 779 1513 958">Let the learned counsel for the State of Uttarakhand take instructions in the matter and file status report, on the next date of listing along with copy of the Case Diary.</p> <p data-bbox="758 969 1433 1010">List this matter on 03.11.2022 as fresh.</p> <p data-bbox="1018 1167 1513 1209">(Sanjaya Kumar Mishra, J.)</p> <p data-bbox="1153 1220 1353 1261">20.10.2022</p> <p data-bbox="1034 1261 1513 1288">(Grant urgent certified copy of this order, as per Rules)</p> <p data-bbox="678 1288 715 1314">A/-</p> |